

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.93 of 2013 &
IA 153 of 2013**

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Hi-Tech Carbon ... Appellant(s)

Versus

U.P. Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Vinod Upadhyay, Sr. Adv.
Mr Syed Shahid Hussain

Counsel for the Respondent(s) : Mr. Suraj Singh for
Mr. Pradeep Misra for R-2,3 & 4
Mr. Sanjay Singh for R-1

ORDER

Now the learned counsel for the Commission has filed the reply. The learned counsel for the Appellant has also filed the Rejoinder.

The learned counsel for the Respondent Nos. 2 to 4 seeks further time to file Vakalatnama as well as the reply. Accordingly, he is directed to file the Vakalatnama with a week and the reply on or before 10.09.2013 after serving copy on the other side.

Post the matter on **24.09.2013**. In the meantime, Rejoinder if any be filed after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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